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Section XI

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CHAPTER 59.

**IMPREGNATED, COATED, COVERED OR LAMINATED TEXTILE
FABRICS; TEXTILE ARTICLES OF A KIND SUITABLE FOR
INDUSTRIAL USE**

NOTES:

1. Except where the context otherwise requires, for the purposes of this Chapter the expression “textile fabrics” applies only to the woven fabrics of Chapters 50 to 55 and headings 5803 and 5806, the braids and ornamental trimmings in the piece of heading 5808 and the knitted or crocheted fabrics of headings 6002 to 6006.
2. Heading 5903 applies to:
 - (a) Textile fabrics, impregnated, coated, covered or laminated with plastics, whatever the weight per square metre and whatever the nature of plastic material (compact or cellular), other than:
 - (1) Fabrics in which the impregnation, coating or covering cannot be seen with the naked eye (usually Chapters 50 to 55, 58 or 60); for the purpose of this provision, no account should be taken of any resulting change of colour;
 - (2) Products which cannot, without fracturing, be bent manually around a cylinder of a diameter of 7 mm, at a temperature between 15°C and 30°C (usually Chapter 39);
 - (3) Products in which the textile fabric is either completely embedded in plastics or entirely coated or covered on both sides with such material, provided that such coating or covering can be seen with the naked eye with no account being taken of any resulting change of colour (Chapter 39);
 - (4) Fabrics partially coated or partially covered with plastics and bearing designs resulting from these treatments (usually Chapters 50 to 55, 58 or 60);
 - (5) Plates, sheets or strip of cellular plastics, combined with textile fabric, where the textile fabric is present merely for reinforcing purposes (Chapter 39); or
 - (6) Textile products of heading 5811;
 - (b) Fabrics made from yarn, strip or the like, impregnated, coated, covered or sheathed with plastics, of heading 5604.
3. For the purposes of heading 5905, the expression “textile wall coverings” applies to products in rolls, of a width of not less than 45 cm, suitable for wall or ceiling decoration, consisting of a textile surface which has been

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fixed on a backing or has been treated on the back (impregnated or coated to permit pasting).

This heading does not, however, apply to wall coverings consisting of textile flock or dust fixed directly on a backing of paper (heading 4814) or on a textile backing (generally heading 5907).

4. For the purposes of heading 5906, the expression “rubberized textile fabrics” means:
- (a) Textile fabrics impregnated, coated, covered or laminated with rubber,
 - (i) Weighing not more than 1500 g/m²; or
 - (ii) Weighing more than 1500 g/m² and containing more than 50% by weight of textile material;
 - (b) Fabrics made from yarn, strip or the like, impregnated, coated, covered or sheathed with rubber, of heading 5604; and
 - (c) Fabrics composed of parallel textile yarns agglomerated with rubber, irrespective of their weight per square metre.

This heading does not, however, apply to plates, sheets or strip of cellular rubber combined with textile fabric, where the textile fabric is present merely for reinforcing purposes (Chapter 40), or textile products of heading 5811.

5. Heading 5907 does not apply to:
- (a) Fabrics in which impregnation, coating or covering cannot be seen with the naked eye (usually Chapters 50 to 55, 58 or 60); for the purpose of the provision, no account should be taken of any resulting change of colour;
 - (b) Fabrics painted with designs (other than painted canvas being theatrical scenery, studio back-cloths or the like);
 - (c) Fabrics partially covered with flock, dust, powdered cork or the like and bearing designs resulting from these treatments; however, imitation pile fabrics remain classified in this heading;
 - (d) Fabrics finished with normal dressings having a basis of amylaceous or similar substances;
 - (e) Wood veneered on a backing of textile fabrics (heading 4408);
 - (f) Natural or artificial abrasive powder or grain, on a backing of textile fabrics (heading 6805);
 - (g) Agglomerated or reconstituted mica, on a backing of textile fabrics (heading 6814); or
 - (h) Metal foil on a backing of textile fabrics (generally Section XIV or XV).

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6. Heading 5910 does not apply to:
- (a) Transmission or conveyor belting, of textile material, of a thickness of less than 3 mm; or
 - (b) Transmission or conveyor belts or belting of textile fabric impregnated, coated, covered or laminated with rubber or made from textile yarn or cord impregnated, coated, covered or sheathed with rubber (heading 4010).
7. Heading 5911 applies to the following goods, which do not fall in any other heading of Section XI:
- (a) Textile products in the piece, cut to length or simply cut to rectangular (including square) shape (other than those having the character of the products of headings 5908 to 5910), the following only:
 - (i) Textile fabrics, felt and felt-lined woven fabrics, coated, covered or laminated with rubber, leather or other material, of a kind used for card clothing, and similar fabrics of a kind used for other technical purposes, including narrow fabrics made of velvet impregnated with rubber, for covering weaving spindles (weaving beams);
 - (ii) Bolting cloth;
 - (iii) Straining cloth of a kind used in oil presses or the like, of textile material or of human hair;
 - (iv) Flat woven textile fabrics with multiple warp or weft, whether or not felted, impregnated or coated, of a kind used in machinery or for other technical purposes;
 - (v) Textile fabrics reinforced with metal, of a kind used for technical purposes;
 - (vi) Cords, braids and the like, whether or not coated, impregnated or reinforced with metal, of a kind used in industry as packing or lubricating materials;
 - (b) Textile articles (other than those of headings 5908 to 5910) of a kind used for technical purposes (for example, textile fabrics and felts, endless or fitted with linking devices, of a kind used in paper making or similar machines (for example, for pulp or asbestos-cement), gaskets, washers, polishing discs and other machinery parts).

Exim Code	Item Description	Policy	Policy Conditions
5901	TEXTILE FABRICS COATED WITH GUM OR AMYLACEOUS SUBSTANCES, OF A KIND USED FOR THE OUTER COVERS OF BOOKS OR THE LIKE; TRACING		

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	CLOTH; PREPARED PAINTING CANVAS; BUCKRAM AND SIMILAR STIFFENED TEXTILE FABRICS OF A KIND USED FOR HAT FOUNDATIONS		
5901 10	<i>Textile fabrics coated with gum or amylaceous substances, of a kind used for the outer covers of books or the like:</i>		
5901 10 10	Of cotton	Free	
5901 10 20	Prepared painting canvas	Free	
5901 10 90	Other	Free	
5901 90	<i>Other:</i>		
5901 90 10	Tracing cloth of cotton	Free	
5901 90 20	Varnished cambric fabrics (Empire fabrics) tapes	Free	
5901 90 90	Other	Free	
5902	TYRE CORD FABRIC OF HIGH TENACITY YARN OF NYLON OR OTHER POLYAMIDES, POLYESTERS OR VISCOSE RAYON		
5902 10	<i>Of nylon or other polyamides:</i>		
5902 10 10	Impregnated with rubber	Free	
5902 10 90	Other	Free	
5902 20	<i>Of polyesters:</i>		
5902 20 10	Impregnated with rubber	Free	
5902 20 90	Other	Free	
5902 90	<i>Other:</i>		
5902 90 10	Impregnated with rubber	Free	
5902 90 90	Other	Free	
5903	TEXTILE FABRICS, IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OTHER THAN THOSE OF HEADING 5902		
5903 10	<i>With polyvinyl chloride:</i>		
5903 10 10	Imitation leather fabrics of cotton	Free	
5903 10 90	Other	Free	
5903 20	<i>With polyurethane:</i>		
5903 20 10	Imitation leather fabrics, of cotton	Free	
5903 20 90	Other	Free	

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5903 90	Other:		
5903 90 10	Of cotton	Free	
5903 90 20	Polyethylene laminated jute fabrics	Free	
5903 90 90	Other	Free	
5904	LINOLEUM, WHETHER OR NOT CUT TO SHAPE; FLOOR COVERINGS CONSISTING OF A COATING OR COVERING APPLIED ON A TEXTILE BACKING, WHETHER OR NOT CUT TO SHAPE		
5904 10 00	Linoleum	Free	
5904 90	Other:		
5904 90 10	Floor coverings with jute base	Free	
5904 90 90	Other	Free	
5905	TEXTILE WALL COVERINGS		
5905 00	Textile wall coverings:		
5905 00 10	Fixed on the backing of any material	Free	
5905 00 90	Other	Free	
5906	RUBBERISED TEXTILE FABRICS, OTHER THAN THOSE OF HEADING 5902		
5906 10 00	Adhesive tape of a width not exceeding 20 cm	Free	
	Other:		
5906 91	Knitted or crocheted:		
5906 91 10	Of cotton	Free	
5906 91 90	Of other textile materials	Free	
5906 99	Other:		
5906 99 10	Insulating tape, electrical of cotton	Free	
5906 99 20	Rubberised cotton fabrics, other than knitted or crocheted	Free	
5906 99 90	Other	Free	
5907	TEXTILE FABRICS OTHERWISE IMPREGNATED, COATED OR COVERED; PAINTED CANVAS BEING THEATRICAL SCENERY, STUDIO BACK-CLOTHS OR THE LIKE		

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5907 00	<i>Textile fabrics otherwise impregnated, coated or covered; painted canvas being theatrical scenery, studio back-cloths or the like:</i>		
	<i>Fabrics covered partially or fully with textile flocks, or with preparation containing textile flocks:</i>		
5907 00 11	On the base fabrics of cotton	Free	
5907 00 12	On the base fabrics of man-made textile material	Free	
5907 00 19	On base fabrics of other textile materials	Free	
	<i>Other:</i>		
5907 00 91	Cotton fabrics coated or impregnated with oil or preparations with basis of drying oil	Free	
5907 00 92	Other textile fabrics coated or impregnated with oil or oil preparations	Free	
5907 00 93	Jute fabrics otherwise impregnated or coated,	Free	
5907 00 99	Other	Free	
5908	TEXTILE WICKS, WOVEN, PLAITED OR KNITTED, FOR LAMPS, STOVES, LIGHTERS, CANDLES OR THE LIKE; INCANDESCENT GAS MANTLES AND TUBULAR KNITTED GAS MANTLE FABRIC THEREFOR, WHETHER OR NOT IMPREGNATED		
5908 00	<i>Textile wicks, woven, plaited or knitted, for lamps, stoves, lighters, candles or the like; incandescent gas mantles and tubular knitted gas mantle fabric therefor, whether or not impregnated:</i>		
5908 00 10	Wicks and gas mantle fabrics, of cotton	Free	
5908 00 20	Gas mantles of rayon	Free	
5908 00 90	Other	Free	
5909	TEXTILE HOSE PIPING AND SIMILAR TEXTILE TUBING, WITH OR WITHOUT LINING, ARMOUR OR ACCESSORIES OF OTHER MATERIALS		
5909 00	<i>Textile hose piping and similar textile tubing, with or without lining, armour or accessories of other materials:</i>		
5909 00 10	Of cotton	Free	
5909 00 20	Of man-made fibre	Free	

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5909 00 90	Of other textile materials	Free	
5910	TRANSMISSION OR CONVEYOR BELTS OR BELTING, OF TEXTILE MATERIAL, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OR REINFORCED WITH METAL OR OTHER MATERIAL		
5910 00	<i>Transmission or conveyor belts or belting, of textile material, whether or not impregnated, coated, covered or laminated with plastics, or reinforced with metal or other material:</i>		
5910 00 10	Cotton canvas ply belting	Free	
5910 00 20	Rubberised cotton belting	Free	
5910 00 30	Other transmission, conveyer or elevator belts or belting of cotton	Free	
5910 00 40	Hair belting	Free	
5910 00 50	Flax canvas ply belting	Free	
5910 00 60	Fibre belt conveyer	Free	
5910 00 90	Other	Free	
5911	TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 7 TO THIS CHAPTER		
5911 10 00	Textile fabrics, felt and felt-lined woven fabrics, coated, covered or laminated with rubber, leather or other material, of a kind used for card clothing, and similar fabrics of a kind used for other technical purposes, including narrow fabrics made of velvet impregnated with rubber, for covering weaving spindles (weaving beams)	Free	
5911 20 00	Bolting cloth, whether or not made up	Free	
	<i>Textile fabrics and felts, endless or fitted with linking devices, of a kind used in paper-making or similar machines (for example, for pulp or asbestos-cement):</i>		
5911 31	<i>Weighing less than 650 g/m²:</i>		
5911 31 10	Felt for cotton textile industries, woven	Free	
5911 31 20	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	Free	
5911 31 30	Cotton fabrics and articles used in machinery	Free	

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	and plant		
5911 31 40	Jute fabrics and articles used in machinery or plant	Free	
5911 31 50	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	Free	
5911 31 90	Other	Free	
5911 32	<i>Weighing 650 g/m² or more:</i>		
5911 32 10	Felt for cotton textile industries, woven	Free	
5911 32 20	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	Free	
5911 32 30	Cotton fabrics and articles used in machinery and plant	Free	
5911 32 40	Jute fabrics and articles used in machinery or plant	Free	
5911 32 50	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	Free	
5911 32 90	Other	Free	
5911 40 00	Straining cloth of a kind used in oil presses or the like, including that of human hair	Free	
5911 90	<i>Other:</i>		
5911 90 10	Paper maker's felt, woven	Free	
5911 90 20	Gaskets, washers, polishing discs and other machinery parts of textile articles	Free	
5911 90 90	Other	Free	